IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 2

CP (CAA) No. 26/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF:
ASG Overseas Pvt. Ltd. & Ors. ... Transferor Companies

And

BPTP Ltd. ... Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 26.07.2024.

Sd/-
Court Officer

July 19, 2024
Mukta